3rd ALL INDIA ESSAY COMPETITION ON 'LAW AND ECONOMICS'

Organized by:

GNLU Centre for Law and Economics

Attalika Avenue, Knowledge Corridor, Koba, Gandhinagar

Law and Economics is a niche area dealing with the interface of the two subjects, wherein economic tools are used to better understand the efficiency and working. The field of Law and Economics or Economics Analysis of Law is concerned with interface between the subjects of law and economics. The Centre continuously strives to develop understanding in this niche area to move towards efficient law making process.

- Professor Ranita Nagar

Contact:

cle@gnlu.ac.in





THEMES

The essay must cover one or more of the following themes:

- 1. COVID-19 and the Role of a Welfare State
- 2. COVID-19, Surveillance, and Privacy
- 3. COVID-19 and the state of Public Healthcare
- 4. COVID-19 and Employment Law/ Labour Law
- 5. COVID-19 and Intellectual Property Rights
- 6. COVID-19 and International Liability
- 7. COVID-19 and Criminal Justice Responses
- 8. COVID-19 and Corporate Law
- 9. COVID-19 and the Global Economy
- 10. COVID-19 and the Role of International Organisations in Pandemics
- 11. COVID-19 and Competition Law
- 12. COVID-19, International Trade Law, and International Cooperation

PRIZES:

FIRST PRIZE:

- 15,000/- Rupees cash prize
- Special consideration for publication in
- the GNLU Journal of Law and Economics (gjle.in)

SECOND PRIZE:

- 10,000/- Rupees cash prize
- Special consideration for publication in
- the GNLU Journal of Law and Economics (gile.in)

THIRD PRIZE:

- 5,000/- Rupees cash prize
- Special consideration for publication in
- the GNLU Journal of Law and Economics (gjle.in)



SUBMISSION GUIDELINES

- The essay competition is open for students only.
- The essay should be written in English only.
- Only one essay per participant may be submitted. Multiple Submissions will lead to disqualification.
- Co-authorship to a maximum of 2 authors is permitted. In case of co-authorship, registration form should be filled for each author.
- The students can't enter as solo author and as co-author. It will lead to multiple submissions and therefore disqualification.
- Only original essays will be considered for the competition. No part of it should be
 published earlier nor should it be under consideration for publication or a contest elsewhere.
 Moreover, any form of plagiarism will result in disqualification. Neither GNLU nor CLE
 will be responsible for any act of plagiarism. Any Identification mark in the essay will lead
 to disqualification.
- The Centre may choose one or more essays for publication in the 3rd Volume of the GNLU Journal of Law and Economics.
- Registration form is to be filled online only. The registration link is: https://forms.gle/48DAjeD9mMPvvEDN7
- Submission has to be made at cle@gnlu.ac.in with subject "Law and Economics Essay-Author's Name" latest by September 8th, 2020, 11:59 P.M. No Late submissions will be accepted.



FORMATTING GUIDELINES

- Length of the essay should be between 3500-6000 words, excluding footnotes.
- Submissions must be made in Microsoft Office (doc./docx.) formats only.
- The paper should be free from all grammatical and spelling errors.
- The body of the manuscript must be in the font "Times New Roman", font size 12, line spacing 1.5 and alignment "justify".
- All footnotes must be in Font "Times New Roman", font size 10, line spacing 1. All submissions must follow the "The Bluebook: A Uniform System of Citation (20th Edition)".
 Non-conformity will be a ground for disqualification.